

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH.**

50.M.A. No.060/01022/2015 IN OA 060/00121/2014

(RAJ KUMAR VS. UOI)

24.09.2015

Present: Mr. Sanjay Goyal, counsel for the applicant in MA
None for the respondents.

1. Heard learned counsel for the applicant in the MA / respondent in OA.
2. Issue notice to the applicants counsel in OA returnable on 02.11.2015.

R
(DR. BRAHM A. AGRAWAL)
MEMBER (J)

RS
(RAJWANT SANDHU)
MEMBER (A)

'sv'
Order issued on 8/9/15
Service is complete

⑥
27/4